

DIVISION BENCH
COURT - I

O-208

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/207(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH APRIL 2024

IN THE MATTER OF	JITENDRA JAIN VS WEST BENGAL AGRO TEXTILE CORPORATION LTD
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr. Udit Agarwal, Adv. : For Operational Creditor

Mr. Shaunak Mitra, Adv. : For Corporate Debtor

Mr. Amandeep Singh, Adv.

Mr. Patita Paban Bishwal, Adv.

Ms. Suranjana Chatterjee, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Pleadings are complete.
3. Post this matter for hearing on **20/5/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**